

armed hold-ups in Delhi and the suppression of the news by the police authorities to cover up their failure to apprehend the culprits; and

(b) if so, the action taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):
 (a) and (b) It is not correct to say that incidents of armed hold-ups in Delhi are on the increase. It is not a fact that there is any suppression of news by the Police. Three gangs responsible for 9 out of 13 cases reported in recent months have already been arrested.

Following are among the steps taken to improve the situation:

(i) Anti-dacoity and anti-robbery patrolling of wireless fitted vehicles including Motor Cycles has been intensified and "Nake Bandi" at strategic points organised.

(ii) Pickets have been posted at vulnerable points.

(iii) Sources have been deployed to collect intelligence.

(iv) Crime records have been consulted for interrogating criminals whose modus operandi is similar.

(v) Round the clock patrolling is done and barriers placed at selected places, where during the night, vehicles are checked.

Arrests made in Assam Disturbances

2377. SHRI K. PRADHANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons arrested and apprehended on charges of involvement in the communal riots looting and arson in Assam State during the last few months of disturbances; and

(b) the number of cases registered against such persons, the number of persons found guilty and whether any such persons have been convicted?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):
 (a) and (b) Information is being collected and will be laid on the Table of the House.

Atrocities on Scheduled Castes and Scheduled Tribes

2379. SHRI BHOGENDRA JHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of Scheduled Caste and Scheduled Tribe people raped, killed or injured during the current year;

(b) the number of places where such occurrences took place;

(c) the official or private agencies at whose hands the losses of lives and properties took place, the responsibilities fixed;

(d) action taken so far since the beginning of this year in various parts of the country; and

(e) the steps proposed or contemplated to prevent their recurrences in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):
 (a) to (e) The information is being collected and will be laid on the Table of the House.

Pension to Freedom Fighters in Bihar

2380. SHRI BHOGENDRA JHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of the freedom fighters whose petitions are still pending disposal, State-wise, including those having applied after the new amendment of rules and what is the time scheduled for their disposal;

(b) what is the district-wise number in Bihar of the above pending cases including the pending list of the dependents of the freedom fighters in the districts of Madhubani and Darbhanga; and